

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 259 of 2014 in
D.F.R. No. 1312 of 2014

Dated : 8th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GRIDCO **.... Appellant (s)**

Versus

M/s SESA Sterlite Ltd. & Anr. **...Respondent (s)**

Counsel for the Appellant(s) : **Mr. R.K.Mehta**
Ms. Ishita Choudhary Dasgupta

ORDER

IA No. 259 of 2014
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 23.07.2014.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **23.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js